

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:308

ANSWERED ON:24.07.2009

ASSESSMENT OF NREGS

Nahata Smt. P. Jaya Prada;Panda Shri Prabodh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether any assessment of the performance of the National Rural Employment Guarantee Scheme (NREGS) in various States has been made by the Union Government during the last three years and the current year;

(b) if so, the details thereof, State-wise;

(c) whether prosperous States have performed behind national average in providing guaranteed employment to the registered job-seekers under the scheme;

(d) if so, the details thereof and the reasons therefor; and

(e) the corrective steps taken/being taken by the Union Government in this regard?

Answer

MINISTER OF RURAL DEVELOPMENT (DR. C. P. JOSHI)

(a) to (e): A statement is laid on the Table of the House.

Statement as referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 308 for answer on 24.7.2009.

(a)&(b): Yes, Sir. The Ministry has been regularly reviewing and monitoring the performance of NREGA in all the States. Details are at Annexure-I.

(c)&(d): NREGA is demand driven. All registered persons belonging to a rural household are entitled to employment in accordance with the Schemes made under the provisions of NREGA, for as many days as each applicant may request, subject to a maximum of 100 days per household in a financial year. Thus, number of households provided employment depends upon the number of households demanding employment. Workers are free to avail other employment opportunities available in their area. State-wise number of average working days provided per household is given in Annexure-II.

(e): To ensure guaranteed employment to the households, intensive IEC activities have been undertaken to generate greater awareness among rural households about their legal rights under the Act. It has been emphasized upon the States to deploy dedicated staff in the implementing agencies. Salary of such dedicated staff is met out of the administrative expenditure admissible under the Act. States have been directed to ensure that adequate number of works are available to meet the labour demand.

Annexure -I as referred to in reply to part (b) of Starred Question No. 308 for answer on 24.7.2009.

S. Name of the Agency Year States/districts covered
No.

1. C& AG of India ` 2006-07 68 districts of 26 States

2. Centre for Development 2006-07 2 districts of Gujarat

3. Centre for Budget and Governance 2006-07 2 districts each from Andhra
Accountability, New Delhi Pradesh,
Chhattisgarh, Madhya Pradesh
and Jharkhand.

4. Institute of Human development, 2006-07 7 districts of Bihar.
New Delhi 5 districts of Bihar and 3
districts of Jharkhand

5. Indian school of Women`s studies 2006-07 2 districts each from Orissa,
and Development, New Delhi West Bengal,Tamil Nadu
Tamil Nadu and Maharashtra.
2 districts each from Karnataka,
Kerala, Utta
2007-08 Pradesh and Jharkhand.

6. Indian Institute of Management, 2006-07 2 districts of Karnataka and 1
Bangalore. of Andhra Pradesh.
2 districts each from Andhra
Pradesh and
2007-08 Karnataka

- 7 National Federation of Women, 2007-08 One district each from Madhya
New Delhi Pradesh
Chhattisgarh, Orissa and Tamil
Nadu

8. Centre for Science and 2007-08 One district each from Orissa
Environment, New Delhi and Madhya Pradesh

9. Institute of Development Studies, 2007-08 5 districts of Rajasthan
Jaipur

10. IIM, Calcutta 2008-09 4 districts of west Bengal

11. IIM Ahmedabad 2008-09 1 district each from West Bengal
& Gujarat

12. IIM Shillong 2008-09 3 districts of Sikkim and 5
district of Meghalaya

13. IIM Lucknow 2008-09 5 districts of Uttar Pradesh

14. University of Agricultural Sciences, 2008-09 4 districts of Karnataka
Bangalore

15. IIT Roorkee 2008-09 3 districts of Uttarakhand.

16. IIT Kharagpur 2008-09 2 district each from West
Bengal & Orissa

17. IIT Chennai 2008-09 5 districts of Tamil Nadu

18. ASCI 2008-09 3 districts of Andhra Pradesh

19. Gandhi Gram University, 2008-09 4 districts of Kerala
Gandhigram

20. Central Institute of Fisheries Education, Mumbai 2008-09 2 districts of Maharashtra

21. NDUAT, Faizabad 2008-09 5 districts of Uttar Pradesh

22. Nagaland University 2008-09 4 districts of Nagaland

23. First round of Special Monitoring drive by NLMs. 2007-08 All the 330 districts phase I & II

24. Second round of special monitoring drive 2008-09 All phase III districts.

Annexure

Annexure - II referred in reply to parts (c) & (d) of Lok Sabha starre

S.No. States Average no. of working days provided per household
2006-07 2007-08 2008-09 2009-10
(uptoMay09)

1	Andhra Pradesh	31	42	48	22
2	Arunachal Pradesh	27	62	43	18
3	Assam	72	35	40	26
4	Bihar	35	22	26	17
5	Chattisgarh	56	58	55	22
6	Gujarat	44	31	25	27
7	Haryana	48	50	42	23
8	Himachal Pradesh	47	36	46	23
9	Jammu & Kashmir	27	32	40	33
10	Jharkhand	37	44	48	33
11	Karnataka	41	36	32	28
12	Kerala	21	33	22	10
13	Madhya Pradesh	69	63	57	31

14	Maharashtra	45	39	46	28	
15	Manipur	100	43	75	8	
16	Meghalaya	25	39	38	9	
17	Mizoram	15	35	73	29	
18	Nagaland	47	21	68	20	
19	Orissa	57	37	37	28	
20	Punjab	49	39	27	7	
21	Rajasthan	85	77	76	33	
22	Sikkim	59	44	51	24	
23	Tamil Nadu	27	52	37	25	
24	Tripura	67	43	64	43	
26	Uttar Pradesh	32	33	53	25	
25	Uttranchal	30	42	35	19	
27	West Bengal	14	25	26	12	
28	Goa				0	NR
29	A&N Island				17	13
30	D&N Haveli				25	13
31	Daman & Diu				NR	NR
32	Lakshadweep				60	18
33	Pondicherry				13	NR
34	Chandigarh				NR	NR

